

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 1318 & 318 OF 2018 IN**  
**APPEAL NO. 77 OF 2018**

**Dated: 25<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Company Ltd. .... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. ASG Maninder Acharya  
Ms. Rimali Batra  
Ms. Shruti Awasthi

Counsel for the Respondent (s) : Mr. S. Venkatesh for R-2  
  
Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Pratik Das for R-3  
  
Ms. Yashaswi Kant for R-4  
  
Mr. Alok Shankar  
Mr. Mahip Singh for R-5

**ORDER**

List the matter on **26.09.2018.**

**(S.D. Dubey)**  
**Technical Member**

*js/kt*

**(Justice N.K. Patil)**  
**Judicial Member**